IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 413
IB/147/ND/2024

IN THE MATTER OF:

Universal Journeys India Private Limited … Applicant

Under Section 10 (IBC).

Order delivered on 29.04.2024

CORAM:
MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Nimita Kaul, Ms. Shivam Bika, Mr. Swapnil Gupta, Mr. Gurveer Lally, Advs.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard the arguments on maintainability.

Ld. Counsel for the Applicant is permitted to file a short note along with citation, if any, within one week. List the matter on **17.05.2024.**

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)

Mamta
29.04.2024